GOVERNMENT OF INDIA MINISTRY OF HOUSING AND URBAN AFFAIRS LOK SABHA UNSTARRED QUESTION NO. 2654 TO BE ANSWERED ON MARCH 17, 2022

POLICY OF DDA

NO. 2654. SHRI DEEPAK BAIJ:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) the policy of Delhi Development Authority (DDA) to provide land for Compressed Natural Gas (CNG) Stations and Electric Vehicle (EV) charging stations in view of deteriorating level of pollution in Delhi;
- (b) the details of land allotted under this policy to set up CNG Stations and EV charging stations in Delhi during the last three years;
- (c) the details of applications received by DDA for land allotment to set up CNG Stations and EV charging stations so far;
- (d) the details of action taken on these applications; and
- (e) whether it is a fact that DDA is taking laxity forallotment of land to set up CNG Stations and EV charging stations and if so, the details thereof?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF HOUSING AND URBAN AFFAIRS (SHRI KAUSHAL KISHORE)

(a) Para 12.13 of the Master Plan for Delhi-2021 (MPD-2021) has for CNG stations provisions fuel stations. including (https://dda.gov.in/sites/default/files/inlinefiles/Master_Plan_for_Delhi_2021_text_report.pdf). Regulations for setting up fuel stations (including CNG) on privately owned lands in National Capital Territory of Delhi are contained in Delhi Development (DDA) Notification No. S.O Authority 1244(E) dated 08.03.2019(https://egazette.nic.in/WriteReadData/2019/199511.pdf).

Further, as per "Para 20.6.6 Parking" in the Transit Oriented Development (TOD) Policy notified by the Ministry of Housing and Urban Affairs (https://egazette.nic.in/WriteReadData/2021/228596.pdf), at least 20% of parking area shall be equipped with charging points for electric vehicles as per Unified Building Byelaws for Delhi 2016. There is no provision for allotment of land for EV charging stations in MPD-2021.

- (b) Land for 6 CNG sites have been auctioned during the last 3 years.

 DDA has also accorded planning permission (NOC) in 28 cases for setting up CNG stations on privately owned land.
- (c) 70 applications were received for allotment of CNG Stations.
- (d) DDA has decided to allot CNG sites through open e-auction. This will ensure objectivity, transparency and fair play in the allotment of CNG sites.
- (e) No Sir.
